				<u>(Please click h</u>	ere for previous Lis	<u>ts of Creditors)</u>				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
i. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	12	109165805.00	11	105568304	91.38	0	1506501	2091000	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	4168365	0	0		0	0	4168365	<u>Annexure 4</u>
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	56	4840394	49	2415814	2.09	0	113680	2310900	<u>Annexure 6</u>
7	Operational creditors (Government Dues)									NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	31	18098776.00	25	7545253.00	6.53	0	698467	9855056	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		100	136273340	85	115529371	100.00	0	2318648	18425321	